

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:379  
ANSWERED ON:18.08.2003  
SETTING UP OF WILDLIFE CRIME INTELLIGENCE CELL  
ALE NARENDRA

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the wildlife crimes are increasing in the country and the Union and State Governments have failed to check the same;
- (b) if so, the reasons therefor and if not, the extent of success achieved during the last three years as well as current year in controlling the wildlife crimes;
- (c) whether the Union Government have been actively considering setting up a Wildlife Crime Intelligence Cell in the country;
- (d) if so, the modus operandi of the proposed cell; and
- (e) the extent to which it is likely to check wildlife crimes?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 379 ON `SETTIN OF WILDLIFE CRIME INTELLIGENCE CELL` DUE FOR ANSWER ON 18.8.2003.

(a) & (b) No, Sir. The details of the number of poaching cases reported in respect of major wild animals during the last three years and in 2003 are given below which show that poaching of wild animals is on decrease.

YEAR    TIGER    LEOPARD    LION    ELEPHANT #    RHINO

2000	39	213	1	61	18
2001	47	86	0	43	11
2002	4	10	0	38	2
2003	1	0	0	4	NA

# Figure pertains to financial year

(c) to (e) A Wildlife Crime Cell has been set up at National level. It has the mandate to gather intelligence on wildlife poaching and illegal trade through various NGOs working in the field of wildlife conservation and intelligence organisations of the Government of India and after processing, pass it on for necessary action to the enforcement agencies like State Forest Departments, Regional offices of Directorate of Wildlife Preservation, etc. This will significantly help in developing a wildlife crime data base and intelligence network to effectively deal with wildlife offences.